

VIDEO CONFERENCING

District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CIVIL CAUSE LIST DATED 11-09-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc. cases/purpose</u>					
1	Misc DJ	148/18	MAHENDER	Vs.	KARAN KUMAR
2	Misc DJ	149/18	LEELAWATI	Vs.	KARAN KUMAR
3	EX	393/18	SANGH MITRA	Vs.	HOSHIYAR SINGH
4	M Ex	636/19	SANGH MITRA	Vs.	HOSIYAR SINGH AND ORS.
5	EX	567/18	RELIANCE GENERAL INS CO. LTD.	Vs.	MD. MUSSA
6	EX	640/18	SHAKUNTLA	Vs.	SUNITA SINBGHAL
7	M Ex	108/20	BEBI AND ORS	Vs.	JITENDER CHAUDHARY AND ORS
8	M Ex	121/20	GANGA RAM & ORS	Vs.	RAM PAL AND ORS
9	M Ex	140/20	REKHA DEVI & ORS.	Vs.	KISHAN AND ORS.
10	M Ex	143/20	HARISH CHAND ANAND	Vs.	BHAGAT RAM
11	MACT	952/19	SUBHAN ALAM	Vs.	AJAY KUMAR AND ANR